

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT-IV**

29. CP/92(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Vrindavan Medical Device Private  
Limited  
Vs  
Registrar of Companies Mumbai

Section 441 of Companies Act, 2013

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**ORDER**

1. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali for the Petitioner present through virtual mode.
2. By the order of this Bench, the matter is adjourned to **01.08.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)